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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/128/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s C.R.I. Pumps Private Limited & 8 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	RAH Cibi Vishnu	Counsel for Petitioner	
2.	H. KARTHIK SETHADRI N. V. VIJAY KUMAR	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. CA 66/2017 was filed by the petitioner for bringing on record certain documents in connection with the case to which the counsel for respondents filed objections alongwith some documents. Both the counsels did agree for bringing the documents of both the sides on record. Accordingly the CA 66/2017 is allowed and documents filed by both the counsel shall form part of the records. The matter is posted for final hearing. Put up on 15.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)